

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1545
TO BE ANSWERED ON 31ST JULY, 2024

WELFARE SCHEMES

†1545 SHRI GYANESHWAR PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the names of the public welfare schemes related to Food and Public Distribution being implemented by the Government;
- (b) the financial provisions made by the Union Government for the implementation of these schemes;
- (c) the total number of persons benefited from these schemes in the State of Madhya Pradesh; and
- (d) the details and the names of other schemes proposed by the Union Government along with the financial provisions made for those schemes?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (d): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) being implemented in all the States/UTs, on an all-India basis, aims to supplement the food requirements of up to 75% of the rural and up to 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. Under the PMGKAY, Antyodaya Anna Yojana (AAY) households are entitled to 35 kg of foodgrains per family per month and Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost. The period of free of cost distribution has been extended for further five years from 1st January 2024, with an estimated financial outlay of Rs.11.80 lakh crore totally to be borne by the Central Government. At present, the State Government of Madhya Pradesh has identified 534.79 lakh beneficiaries under PMGKAY.

The Central Government under Sugar Subsidy Scheme is reimbursing sugar subsidy to the participating States/UTs @ Rs. 18.50 per kg for restrictive coverage of AAY families @ 1 kg of sugar per month. The role of Central Government is limited to providing the agreed amount of subsidy. 15.816 Lakhs AAY families of Madhya Pradesh are covered under the scheme.

Government is also allocating food grains to States/UTs under Welfare Institution and Hostels Schemes (WI&HS) at BPL rates subject to a maximum of 15 kg per inmate per month for the residents of SC/ST/OBC hostels and welfare institutions that are not covered under Targeted Public Distribution System (TPDS) or any other welfare scheme. There is an annual combined provision of 13.838 lakh metric tons of food grains under WI&HS. During the F.Y.2023-24, nearly 3.11 lakh beneficiaries of Madhya Pradesh benefited from this scheme.

The Government of India, to address the challenge of anemia and micronutrient malnutrition in vulnerable populations, is supplying fortified rice (enriched with Iron, Folic Acid and Vitamin B-12) throughout the TPDS, Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme and Integrated Child Development Services (ICDS) Scheme and in Other Welfare Schemes (OWS) in all States and UTs @ 0.73/kg incremental cost of fortification (or cost as per actual, whichever is less). During the F.Y.2023-24, nearly 20 lakh Metric Ton fortified rice has been distributed/lifted in Madhya Pradesh under TPDS, ICDS & PM POSHAN.
